

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.10/2002 IN
O.A.NO.1349/1997

Friday, this the 15th day of February, 2002

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Mr. M.P. Singh, Member (A)

Raj Kumar Puri, S/O Kishori Lal Pur
Aged 71 years
R/O C-9/100, Yamuna Vihar, Delhi - 53
(By Advocate: Shri A.K.Bhera)

..Petitioner

Versus

1. Shri G. Srivastava
Director of Education
Govt.of NCT of Delhi
Old Secretariat, Delhi-54

2. Shri D.R.Munjal
Accounts Officer
Department of Education
Office of the Deputy Director Education
Bela Road, Delhi

..Respondents

(By Advocate: Shri Mohit Madan, learned proxy counsel
for Smt. Avnish Ahlawat, learned counsel)

O R D E R (ORAL)

By Hon'ble Mrs. Lakshmi Swaminathan, VC (J):

Shri Mohit Madan, learned proxy counsel for respondents has submitted a copy of the order dated 8.2.2002 issued by the respondents, copy of which has also been given to the learned counsel for petitioner, which is placed on record. Shri A.K.Bhera, learned counsel submits that in the circumstances and taking into account the order dated 8.2.2002, he no longer wishes to press CP-10/2002.

Noting the above facts and submissions, CP-10/2002 is dismissed as withdrawn. Notices to the alleged contemnors are discharged. File be consigned to the record room.

(M.P. Singh)
Member (A)

/sunil/

Lakshmi Swaminathan
Vice Chairman (J)